

## DAILY REPORT OF PREVENTIVE MEASURES FOR COMBATING THE IMPENDING THREAT OF NOVEL CORONA VIRUS.

DATE: 07/07/2020

1) Registrar General along with other Officers of the Registry talked to the District & Sessions Judges of the Judgeships of the State of Bihar on telephone and enquired about the prevailing situation in the District Courts. The details of the telephonic interaction made with the District & Sessions Judges are mentioned here-in-below:

i) **Araria:** System is reported to be running smoothly.

ii) **Aurangabad:** System is reported to be running smoothly.

iii) **Ara:** System is reported to be running smoothly.

iv) **Banka:** System is reported to be running smoothly.

v) **Bhagalpur:** It is reported by the District & Sessions Judge through e-mail dated 6.7.2020 that two Class III staff of Civil Court, Kahalgaon, one Class III staff of Civil Court, Naugachia and one Advocate's Clerk at Civil Court, Naugachia have been found Coronal positive. All precautionary measures are reported to have been taken by him to combat the threat of pandemic. In this Connection, Hon'ble Inspecting Judge has been apprised.

vi) **Buxar:** System is reported to be running smoothly.

vii) **Begusarai:** System is reported to be running smoothly.

viii) **Darbhanga:** System is reported to be running smoothly.

ix) **East Champaran (Motihari):** System is reported to be running smoothly.

x) **Gopalganj:** System is reported to be running smoothly.

**xi) Gaya:** It is reported by the District & Sessions Judge through e-mail dated 7.7.2020 that Members of the Bar Association have sent a petition stating therein that since two learned Lawyers have been found Corona positive, they have decided to close their offices and will not work in Physical as well as Virtual Court from 8.7.2020 to 11.7.2020. Hence, both Physical and Virtual Court are reported to have been suspended from 8.7.2020 to 11.7.2020 and preventive measures have also been taken to combat the threat of pandemic. In this connection, Hon'ble Inspecting Judge has been apprised.

**xii) Hajipur:** System is reported to be running smoothly.

**xiii) Jamui:** System is reported to be running smoothly.

**xiv) Jehanabad:** System is reported to be running smoothly.

**xv) Kaimur (Bhabhua):** System is reported to be running smoothly.

**xvi) Katihar:** It is reported by the District & Sessions Judge through e-mail dated 7.7.2020 that Data Entry Operator deputed in the Court of ADJ -I, ADJ -VI and SDJM, Katihar has been found Corona positive and son of an Orderly Peon posted in the Court of SDJM has also been found Corona positive. The Peon has also been directed to undergo test today itself. All the officers and staff are reported to have been directed to maintain social distancing. Further all preventive measures are reported to have been taken to combat the threat of pandemic. In this connection, Hon'ble Inspecting Judge has been apprised.

**xvii) Khagaria:** System is reported to be running smoothly.

**xviii) Kishanganj:** System is reported to be running smoothly.

**xix) Lakhisaria:** System is reported to be running smoothly.

**xx) Madhepura:** System is reported to be running smoothly.

**xxi) Munger:** It is reported by the District & Sessions Judge (I/c) through e

-mail dated 6.7.2020 that one office attendant of the Principal Judge, Family Court, has been found Corona positive. The Family Court running through physical mode has been reported to be suspended from 7.7.2020 to 9.7.2020. All precautionary measures are reported to have been taken at his end to combat the threat of pandemic. In this Connection, Hon'ble Inspecting Judge has been apprised.

**xxii) Muzaffarpur:** System is reported to be running smoothly.

**xxiii) Madhubani:** System is reported to be running smoothly.

**xxiv) Nalanda:** System is reported to be running smoothly.

**xxv) Nawada:** System is reported to be running smoothly.

**xxvi) Patna:** System is reported to be running smoothly.

**xxvii) Purnia:** System is reported to be running smoothly.

**xxviii) Saharsa:** System is reported to be running smoothly.

**xxix) Samastipur:** It is reported by the District & Sessions Judge through e-mail dated 7.7.2020 that Additional District Judge- cum- Nodal Officer, Dalsinghsarai, has sent a report that ACJM - 1 cum Sub Judge -1, seven Class III staff and three Class IV staff of the Sub-divisional Court have been found Corona positive. The matter was apprised to Hon'ble Inspecting Judge. On the endorsement of Hon'ble Inspecting Judge, the Courts running through physical mode at Dalsinghsarai have been suspended from 8.7.2020 to 10.7.2020 for sanitizing the Courts' premises. The Civil Surgeon is reported to have been directed to submit the Test report of the remaining officers and staff of the Sub-divisional Court, Dalsinghsarai immediately. All precautionary measures are reported to have been taken at his end to combat the threat of pandemic. In this Connection, Hon'ble Inspecting Judge has been apprised.

- xxx) **Sasaram:** System is reported to be running smoothly.
- xxxi) **Sheikhpura:** System is reported to be running smoothly.
- xxxii) **Sheohar:** System is reported to be running smoothly.
- xxxiii) **Sitamarhi:** System is reported to be running smoothly.
- xxxiv) **Siwan:** System is reported to be running smoothly.
- xxxv) **Supaul:** System is reported to be running smoothly.
- xxxvi) **Saran:** System is reported to be running smoothly.
- xxxvii) **West Champaran:** System is reported to be running smoothly.

2) The number of cases mentioned in writing on E-mail ID provided for urgent hearing and the number of prayers allowed by Hon'ble Mr. Justice Dinesh Kumar Singh and Hon'ble Mr. Justice Hemant Kumar Srivastava along with the total cases listed today as well as filed through e-filing today are hereunder in the table below:

<b>Number of cases mentioned in writing on Email-Id-mentioning.phc-bih@gov.in</b>	<b>Number of cases allowed</b>	<b>Total no. of cases listed before the Hon'ble Court for hearing through video-conferencing</b>	<b>Total no. of cases filed before the Hon'ble Court through e-filing</b>	<b>No. Of cases pending for scrutiny filed through e-filing</b>
<b>657</b>	<b>553</b>	<b>3396</b>	<b>315</b>	<b>195</b>

3) Registrar General and other officers of the Registry made inspection

of the campus of the Patna High Court. As reported by the Court Officer, no dead crow/bird has been found in and around the campus.

4) Registrar General enquired from the Doctors of the Primary Health Centre, Patna High Court, about the number of patients who came to the Hospital. It was reported that thirteen patients came to the Hospital, who were duly attended but none was having any symptom of COVID - 19.

